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Title: Introduction of the Essential Defence Services Bill, 2021.

HON. CHAIRPERSON: Now, I come to Item No. 8, the Essential Defence Services Bill, 2021.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (ADV. AJAY BHATT): Hon. Chairperson, Sir, with your permission, on behalf of the hon. Defence Minister, Shri Raj Nath Singh, I rise to move for leave to introduce a Bill to provide for the maintenance of essential defence services so as to secure the security of nation and the life and property of public at large and for matters connected therewith or incidental thereto. ... (*Interruptions*)

HON. CHAIRPERSON: Motion moved:

“That leave be granted to introduce a Bill to provide for the maintenance of essential defence services so as to secure the security of nation and the life and property of public at large and for matters connected therewith or incidental thereto.”

Some notices have been received opposing the introduction of the Bill. Shri Kodikunnil Suresh, do you have anything to say? Not present.

... (*Interruptions*)

HON. CHAIRPERSON: Shri N.K. Premachandran, do you have anything to say?

... (*Interruptions*)

SHRI N. K. PREMACHANDRAN (KOLLAM): I strongly oppose the introduction of the Bill as it is a draconian legislation to cut down the democratic and legitimate rights of the workmen in the country....

(*Interruptions*)

Sir, the provision in the Bill is to prohibit the strike. The Essential Defence Services Bill is violating the fundamental right guaranteed in Article 19 of the Constitution of India. The sole intention of the Bill is to curtail the democratic rights of the defence civilian workers. ...

(*Interruptions*)

Sir, the legitimate right of workers to strike is guaranteed in Industrial Disputes Act, 1947 and also in the latest Industrial Relations Code. The infringement of the legal right of the employees, that is, civilian defence employees, is a violation of all these rights as well as the provisions of the ILO Convention. ... (*Interruptions*)

The ILO Conventions have already stated that right to strike is the legitimate democratic right of the working class in the country. It is being unilaterally curtailed. The entire purpose of this legislation is to cut down the democratic right of the working class in India. Hence, I strongly oppose this Bill and I also appeal to the Chairman that this is not the way by which a Bill is introduced when the House is not in order. ... (*Interruptions*)

HON. CHAIRPERSON: Shri Manish Tewari – not present.

Shri Adhir Ranjan Chowdhury

... (*Interruptions*)

HON. CHAIRPERSON: Prof. Shri Saugata Roy. He is not there.

... (*Interruptions*)

HON. CHAIRPERSON: Shri Gaurav Gogoi

... (*Interruptions*)

HON. CHAIRPERSON: Dr. Shashi Tharoor

... (*Interruptions*)

HON. CHAIRPERSON: Shri Thomas Chazhikadan

... (*Interruptions*)

माननीय सभापति: माननीय मंत्री जी, आप कुछ रिप्लाई देना चाहते हैं?

... (व्यवधान)

एडवोकेट अजय भट्ट : मान्यवर, माननीय प्रेमचन्द्रन जी ने जो बातें अभी कही हैं, वे बिल्कुल तथ्यविहीन हैं । ... (व्यवधान) सरकार का ऐसा कोई इरादा नहीं है कि किसी को परेशान किया जाए, किसी को तंग किया जाए ।... (व्यवधान) सारे कर्मचारी अधिकारी जितने भी लोग हैं, उनके हितों का पूरी तरह से ध्यान रखा गया है ।... (व्यवधान) सर, सभी संरक्षित हैं और प्रोटेक्टेड हैं । ... (व्यवधान)

HON. CHAIRPERSON: The Bill will be discussed on the floor of the House when it is taken up for consideration and passing.

प्रश्न यह है:

“कि राष्ट्र की सुरक्षा को सुनिश्चित करने और जनता के जान और माल की रक्षा करने के लिए अनिवार्य रक्षा सेवाओं के रखरखाव और उससे संबंधित या उसके आनुषंगिक विषयों का उपबंध

करने वाले विधेयक को पुरःस्थापित करने को अनुमति दी जाए
।”

प्रस्ताव स्वीकृत हुआ ।

... (व्यवधान)

ADV. AJAY BHATT: Sir, I introduce the Bill.

... (*Interruptions*)

माननीय सभापति: मैं आपसे पुनः आग्रह करूंगा, प्लीज़ अपने-अपने स्थान पर चले जाएं और इस सदन को चलाने दीजिए ।

... (व्यवधान)

माननीय सभापति : सभा की कार्यवाही आज दो बजे तक के लिए स्थगित की जाती है ।

... (व्यवधान)

12.10 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hrs

The Lok Sabha re-assembled at Fourteen of the Clock.

(Shri Bhartruhari Mahtab in the Chair)

...(*Interruptions*)

At this stage, Sushri Mahua Moitra, Kumari Ramya Haridas and some other hon. Members came and stood on the floor near the Table.

... (*Interruptions*)

14.0½ hrs